

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
CONTINUANCE OF DOWRY DEATH CASES .

3533

SHRI SYED AZEEZ PASHA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a): whether dowry-death cases pertaining to young brides are continuing unabated despite implementation of the Dowry- Prohibition Act, 1961; and

(b): if so, the number of cases reported during each of the last three years?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) NCRB data shows rising trend in the cases of dowry death in the recent past.

(b) As per NCRB data, total number of 6787, 7618 and 8093 cases were registered during 2005, 2006 and 2007 respectively.